Jur

## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

## <u>O R D E R</u>

The following transfer & posting in respect of Administrative Officers (Judl.) are hereby made in official exigency, with <u>immediate effect</u>:-

Sl. No.	Name of Officer	From	То
1.	Sh. Devender Pal Singh Kohli	Administrative Officer (Judl) in the O/o Principal District & Sessions Judge, South-East District, Saket Courts, New Delhi.	Administrative Officer (Judl.) in the O/o Principal District & Sessions Judge, South District, Saket Courts, New Delhi.
2.	Ms. Santosh Chabra	Administrative Officer (Judl.) in the O/o Principal District & Sessions Judge, South District, Saket Courts, New Delhi.	Administrative Officer (Judi) in the O/o Principal District & Sessions Judge, South-East District, Saket Courts, New Delhi.

Note:-

 The above mentioned Administrative Officers (Judi.) are hereby stand relieved from their respective place of posting & further directed to join duty at their transferee stations forthwith.

 Non-compliance of the transfer & posting order / immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the officers, as per rules.

SANJAY GARG

(SANJAY GARG – I) PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) DELHI

37633- 37648 /Admn-I/P & T/HQs/2025 No.

Dated, Delhi the

Copy forwarded for information and necessary action to: -

- 1. The Registrar General, Hon'ble High Court of Delhi, New Delhi
- 2. The Principal District & Sessions Judges, South & South-East Districts, Saket Courts, New Delhi with request to allocate the work of their respect Districts to Sh. Devender Pal Singh Kohli, Administrative Officer (Judl) and Ms. Santosh Chabra, Administrative Officer (Judl) respectively.
- 3. The Officer In-Charge/DDO, Accounts Branch, Central/ South/South-East, New Delhi.
- 4. The Personal Office of the undersigned.
- 5. The Officers concerned for necessary compliance.
- 6. The A. O. (Judi.)/Branch In-Charge, Administration Branche, South/South-East, New Delhi.
- 7. The Dealing Official, ACR Cell, Central, Tis Hazari Courts, Delhi.
- 8. The Dealing Official, Layers, Computer Branch, Central, Tis Hazari Courts, Delhi.

The Web-site Committee, Tis Hazari Courts, Delhi.

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